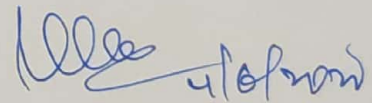


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 05.06.2020**

| <b>MORNING SESSION</b>                                 |   |
|--|---|
| <b>CIVIL CASES</b>                                     | <b>CRIMINAL CASES</b>   |
| <b><u>ARGUMENTS</u></b>                                | <b><u>ARGUMENTS</u></b>   |
| 1) R.A. 29/2016<br>2) M.A. 02/2020<br>3) M.A. 03/2020  | 1) S.C. 110/2015<br>2) S.C. 260/2018<br>3) S.C. 195/2019<br>4) S.C. 295/2012<br>5) S.C. 160/2019<br>6) S.C. 181/2019<br>7) S.C. 219/2019    |
| <b>AFTERNOON SESSION</b>                               |   |
| <b>CIVIL CASES</b>                                     | <b>CRIMINAL CASES</b>   |
| <b><u>ARGUMENTS</u></b>                                | <b><u>ARGUMENTS</u></b>   |
| 4) A.S. 79/2019<br>5) A.S. 80/2019<br>6) A.S. 124/2019 | 8) S.C. 95/2018<br>9) S.C. 96/2018<br>10) S.C. 158/2018<br>11) S.C. 160/2018<br>12) S.C. 310/2018<br>13) S.C. 311/2018<br>14) S.C. 312/2018 |

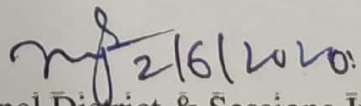


Prl. District & Sessions Judge  
Bengaluru Rural District  
Bengaluru

NOTE:- 1. Other cases listed on 05.06.2020 are posted to 22.06.2020.  
2. All Advocates are requested to strictly follow SOP dated  
28.05.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF MOHAN BADAGANDI  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 05-06-2020

| MORNING SESSION  |   |
|--|---|
| CIVIL CASES  | CRIMINAL CASES  |
| <p><b><u>HEARING</u></b></p> <p>1. MC.67/2020</p> <p><b><u>ARGUMENTS</u></b></p> <p>2. MC.204/2020<br/>3. RA.65/2019<br/>4. RA.76/2019<br/>5. RA.102/2019</p> <p><b><u>CLARIFICATION</u></b></p> <p>6. R.A.115/2018<br/>7. R.A.139/2018</p> <p><b><u>JUDGEMENT</u></b></p> <p>8. MC.118/2020</p> | <p><b><u>OBJECTION</u></b></p> <p>1. SC.9/2020</p> <p><b><u>ARGUMENTS</u></b></p> <p>2. CRL.A.41/2019</p> |
| AFTERNOON SESSION  |   |
| CIVIL CASES  | CRIMINAL CASES  |
| <p><b><u>ARGUMENTS</u></b></p> <p>9. RA.120/2019<br/>10. RA.131/2019<br/>11. RA.172/2019<br/>12. MC.184/2020</p> <p><b><u>FURTHER ARGUMENTS</u></b></p> <p>13. M.A.3/2019</p> <p><b><u>JUDGEMENT</u></b></p> <p>14. R.A.142/2018<br/>15. R.A.61/2019<br/>16. R.A.83/2019</p>                     | <p><b><u>ARGUMENT</u></b></p> <p>3. CRL.A.90/2019<br/>4. CRL.A.113/2019</p>                               |

  
VI Additional District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

- NOTE: 1. Other cases listed on 05-06-2020 are posted to 08-06-2020.  
2. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED:05/06/2020**

| <b><u>CIVIL CASES</u></b>  | <b><u>CRIMINAL CASES</u></b>  |
|--|---|
| <p><b><u>ARGUMENTS</u></b></p> <p>1) M.A.68/2009<br/>2) M.A. 46/2010<br/>3) M.A.18/2012<br/>4) R.A.54/2014<br/>5) MVC.471/2014<br/>6) R.A.112/2015<br/>7) R.A.36/2016<br/>8) R.A.39/2016<br/>9) R.A.79/2016<br/>10) R.A.120/2016<br/>11) R.A.204/2016<br/>12) R.A.211/2016<br/>13) R.A.219/2016<br/>14) R.A.8/2017<br/>15) R.A.17/2017<br/>16) R.A.266/2012</p> <p><b><u>To Hear</u></b></p> <p>1) R.A.40/2014<br/>2) R.A.166/2019</p> | <p><b><u>ARGUMENTS</u></b></p> <p>1) CrI.A.65/2019<br/>2) CrI.A.70/2019</p> |

Sd/-  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. Other cases listed on 5/6/2020 are posted to 20/6/2020  
2. All Advocates are requested to strictly follow SOP  
dated:28/5/2020 issued by Hon'ble High Court of Karnataka.